

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13011/02/2017-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 08th August, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (2) of article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Dipak Misra, Judge of the Supreme Court, to be the Chief Justice of India with effect from 28th August, 2017.

S. Shrivastava

(SNEHLATA SHRIVASTAVA)
Secretary to Government of India
Tele: 2338 3674

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 13011/02/2017-US.I

Dated 08.08.2017

Copy to:-

1. Shri Justice Dipak Misra, Judge, Supreme Court of India, New Delhi.
2. PPS to the Chief Justice of India, Supreme Court of India, 5, Krishna Menon Marg, New Delhi.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Accountant General, Central Revenues, New Delhi.
5. PPS to Principal Secretary to the Prime Minister, PMO, South Block, New Delhi.
6. The President's Secretariat, (CA.II Section), Rashtrapati Bhavan, New Delhi
7. PS to ML&J/ PS to MoS (L&J)PSO to Secretary (Justice)/JS(J-I)/DS(ANS)/US.II/SO(Desk)

MJP
8/8/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037